

P
ITEM NO.41

COURT NO.10

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).3/2011

(From the judgement and order dated 14/09/2010 in MCRLC No.
6315/2008 of The HIGH COURT OF M.P AT JABALPUR)

GLAXOSMITHKLINE PHARMACET. LTD. & ANR. Petitioner(s)

VERSUS

STATE OF M.P. Respondent(s)
(With appln(s) for stay)

Date: 06/05/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s) Mr. R. Ramachandran, Sr. Adv.
Mr. U.A. Rana, Adv.
Mrs. M. Majumdar, Adv.
M/S Gagrat & Co., Adv.

For Respondent(s) Ms. Vibha Datta Makhija, Adv.
Mr. Philemon N., Adv.

UPON hearing counsel the Court made the following
O R D E R

Post for final disposal in the last week of
July, 2011.

[Madhu Bala]
Sr. PA

[Savita Sainani]
Court Master